

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 153 OF 2019 IN**  
**DFR NO. 405 OF 2019**

**Dated : 31<sup>st</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Raichur Sholarpur Transmission Company Limited** .... **Appellant(s)**  
**Vs.**  
**Power Grid Corporation of India Limited & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Rahul Bisht

Counsel for the Respondent(s) : Mr. Mridul Chakravarty  
Mr. Pallav Mongia  
Mr. Abhinav Goyal for R-1  
Ms. Poorva Saigal for R-2  
Mr. Varun K.Chopra for R-3  
Mr. N. Gupta for R-4  
Mr. Sandeep Bajaj  
Mr. Garima G. for R-23

**ORDER**

Affidavit of service has to be filed in respect of Respondent Nos.1, 4 to 20, 22 to 24 within four weeks from today i.e., on or before 29.08.2019.

List the matter on **03.09.2019.**

**(S.D. Dubey)**  
**Technical Member**  
*ts/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**